

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(24) C.P. 410/441/(MB)/2018

CORAM:

Present : SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON 03.05.2018

NAME OF THE PARTIES : M/s. Techno Products (Bombay) P. Ltd.

SECTION OF THE COMPANIES ACT : 441.

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**ORDER**

1. The Learned Representative of the Petitioner is present.
2. Matter is adjourned to **11.06.2018.**

Sd/-

**B.S.V. PRAKASH KUMAR**  
**Member (Judicial)**

**03.05.2018.**

Gajanan

